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## **Declaration of Assets and Liabilities**

Year 2023-24

1,	HEMANT SHARMA	son/ <del>daughter/wife</del> of	LATE SOORAJ PAL SHARMA	
aged .	27	years, belonging to	BIHAR VIDHAN SABHA, SECRETARIAT	
service	e and presently working	g as	REPORTER	
give h	erein below the details	s of the assets (immovabl	e, movable, bank balance, etc.) of mysel	lf, my
spouse	e and dependants*: as	on 31.01.2024		

## B. Details of movable assets

(Assets in joint name indication the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) RITIKA SHARMA	Dependant-1 MOTHER SUDHA SHARMA	Dependant-2 Name	Dependant-3 Name
(i)	Cash	5,000/-		8,000/-		STAN SECTION
(ii)	Deposits in Banks, Financial Institutions And Non- Banking Financial Companies	SBI- 20,000/- Saving Account	-NIL-	1,45,000/-	-NIL-	-NIL-
(iii)	Bonds, Debenture and Shares in companies	MUTUAL FUND SBI- 1,60,000/-	-NIL-	-NIL-	-NIL-	-NIL-
(iv)	Other financial institutions, NSS, Postal Saving, LIC, Polices, etc	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(v)	Motor Vehicles (details of make, etc.)	BIKE-Honda Hiness BR01FR5911	-NIL-	-NIL-	-NIL-	-NIL-
(vi)	Jewellery (give details of weight and value)	Gold- 30 gm (1,20,000/-)	Gold-30gm (1,20,000/-)	Gold- 10gm (50,000/-)	-NIL-	-NIL-
(vii)	Other assets such as values of claims / interests	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-

Note: Value of Bonds / shares / Debentures as per the latest market value in stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 MOTHER SUDHA SHARMA	Dependant-2 Name	Dependant-3 Name
(i)	Agriculture Land -Location(s) -Survey Number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(ii)	Non-Agricultural Land -Location(s) -Survey Number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(iii)	Buildings (Commercial and residential) -Location(s) -Survey/door number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(iv)	House / Apartments, etcLocation(s) -Survey/door number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	MO. SHEKHJADGAN, DEOBAND ROAD, NANAUTA, PIN- 247452 MARKET VALUE- (11,00,000/-)	-NIL-	-NIL-
(v)	Other (such as interest in property)	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institution(s) / Department (s)	Amount outstanding as on 31-01-2023
(a)	(i) Loans from Banks	SBI PERSONAL LOAN (300000-/)	250000-/
	(ii) Loans from financial institutions		The state of the s
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	-NIL-	

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	(b) dues to departments dealing with supply of water	-NIL-	-NIL-
	(c) dues to departments dealing with supply of electricity	-NIL-	-NIL-
	(d) dues to departments dealing with telephones	-NIL-	-NIL-
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-NIL-	-NIL-
	(f) Other dues, if any	-NIL-	-NIL-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	A.Y 2023-24 TOTAL TAX - 10,70,56/- Pan - IPBPS3339C	-NIL-
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	-NIL-	-NIL-
	(iii) Sales Tax [Only in case of proprietary business]	-NIL-	-NIL-
	(iv) Property Tax	-NIL-	-NIL-

C. <u>Personal Det</u>	<u>all</u>	
GPF/CPF/PRAN No.	:-	110154294405
Gender	:-	M (M/F)
Date of Birth	:-	0 8 0 8 1 9 9 6 (DD/MM/YYYY)
Class/Group	:	B (A/B/C)
Cadre	•	BIHAR VIDHAN SABHA, SECRETARIAT SERVICE
Home District		Secretariat Service etc.) SAHARANPUR
Homo District		A SECTION OF THE SECT
I hereby decla	are that	the above details are true to the best of my knowledge and belief.
		Signature:
		Name of Employee: HEMANT SHARMA
Place: PATNA		Designation: REPORTER
Date 06-02-2024		Department: <u>BIHAR VIDHAN SABHA,</u> SERVICE

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.